

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Civil Contempt Petition No.201/00042/2018

(in OA 201/00544/2015)

Indore, this Tuesday, the 18th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ravi Kumar Amb, s/o Late Shri Pushkar Raj Amb, aged – 64
years, Retd. Chief Goods Supervisor, R/o 43, Scheme No.7,
Neemach Cantt (MP) - 458441 **-Applicant**

(By Advocate – Shri P.J. Mehta)

V e r s u s

1. Shri R.K. Verma, Secretary, Ministry of Railways, Rail Bhawan, Raisina Road, New Delhi 110001.
2. Shri Anil Kumar Gupta, General Manager, Western Railway, Head Office, Churchgate, Mumbai 400029.
3. Shri P.K. Gopikumar, Divisional Railway Manager (P), Division Office, Do Batti, Ratlam 457001 **-Respondents**

(By Advocate – Shri P.K. Jain)

O R D E R (O R A L)

By Navin Tandon, AM.

This Contempt Petition has been filed by the petitioner
alleging non-compliance of our order dated 11.04.2018 passed
in Original Application No.201/00544/2015.

2. The respondents have filed their response to the
Contempt Petition. It has been submitted that challenging the

orders passed by this Tribunal, the respondents have approached the Hon'ble High Court of Madhya Pradesh, Bench at Indore by filing Miscellaneous Petition No.3824/2018 and the matter is pending for adjudication.

3. Since the respondents have approached the Hon'ble High Court in due course of law, therefore, at this stage, we do not find any reason to continue with the contempt proceedings further. Accordingly, the CCP is closed. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-